

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.149
TO BE ANSWERED ON THE 18TH JULY, 2018

RAFAEL DEAL

149. SHRI ASADUDDIN OWAISI:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Comptroller and Auditor General (CAG) has conducted the audit of Rafael deal;
- (b) if so, whether the report has been tabled in the Parliament;
- (c) if so, the main findings of the CAG;
- (d) whether any irregularities have been found in CAG report with regard to the said deal; and
- (e) if so, the details and the present position of the action on Government part basis on the points raised by CAG?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) The Comptroller and Auditor General (C&AG) is conducting the audit of the Capital Acquisition System of Indian Air Force including the Rafale aircraft.

(b) to (e): In view of (a) above, question does not arise.
